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Government of NCT of Delhi
Delhi Disaster Management Authority

No. DDMA/Covid-19/2020/

Dated: 27.03.2020

Order

Whereas, a complete lockdown of NCT of Delhi has been ordered vide Order No. F.51/DGHS/PH-IV/COVID-19/2020/prsecyhfw/3064-3163 dated 22.03.2020.

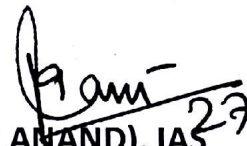
And whereas, it is imperative to maintain the supply of essential services to people of Delhi.

And whereas, vide order dated 26.03.2020, Delhi Disaster Management Authority has clearly mentioned that the delivery personnel and other employees of retailer, operator providing online/home delivery services and any other e-commerce retailer, operator shall also be allowed to be issued e-passes.

And whereas, despite the aforesaid directions, e-commerce operators are facing difficulties in obtaining the e-passes presumably due to jurisdictional limitations of the pass issuing authority.

Now therefore, it is hereby directed that all the District Magistrates shall receive applications and issue e-passes to the e-commerce/online retailers/operators irrespective of the jurisdiction of the applicant.

This issues with the approval of Competent Authority.


(VIKAS ANAND), IAS 27.3.2020
Chief Executive Officer/DDMA

To
All District Magistrates, GNCT of Delhi

No. DDMA/Covid-19/2020/

Dated: 27.03.2020

Copy for information to :-

1. Pr. Secretary to Hon'ble L.G, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Dy. Chief Minister, Delhi.
4. Secretary to Hon'ble Minister of Health, GNCTD.
5. Chief Secretary, Delhi/Chairman, SEC (DDMA).
6. Addl. Chief Secretary (Home), Delhi.
7. Commissioner of Police, Delhi.
8. Pr. Secretary (Revenue), Delhi.


(VIKAS ANAND), IAS
Chief Executive Officer/DDMA